

**GOVERNMENT OF INDIA**  
**MINISTRY OF ENVIRONMENT AND FORESTS**  
**RAJYA SABHA**  
**QUESTION NO 21.12.2009**  
**ANSWERED ON**  
**MISSION CLEAN GANGA .**

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SHRI RAJ MOHINDER SINGH MAJITHA

Will the Minister of COAL AND ENVIRONMENT AND FORESTS be pleased to state :-

(a) whether it is a fact that an estimate of Rs.15,000 crore has been made for the purpose of expenditure on Mission Clean Ganga by the end of year 2020;

(b) if so, the details thereof;

(c) whether it is also a fact that no unanimous formula has been finalized to collect abovesaid amount;

(d) if so, the details thereof and the proposals of various formulae considered by Central Government and State Governments so far; and

(e) whether now it has been decided that Planning Commission would work out a unanimous formula in this regard and if so, by when this formula would be finalized?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS

(SHRI JAIRAM RAMESH)

(a) to (e): The first meeting of the 'National Ganga River Basin Authority' (NGRBA) held on 5th October 2009 resolved that by the year 2020, it will be ensured that no untreated municipal sewage or industrial effluent flows into Ganga. Currently, sewage treatment capacity of 1025 million litres per day (mld) is available against about 3000 mld being generated in the towns along Ganga. An estimated investment of Rs.15,000 crore over the next 10 years will be required to create the necessary treatment and sewerage infrastructure. Under the ongoing centrally sponsored scheme of National River Conservation Plan, Centre and States share the capital costs in the ratio of 70:30 respectively. It was decided in the aforesaid meeting of NGRBA that funds required for 'Mission Clean Ganga' will be shared suitably between Centre and States after consultation with the States, Ministry of Finance and the Planning Commission.